

the Seventh Five Year Plan period is 22245 MW.

(b) During the first three years of the Seventh Plan (1985-86 to 1987-88), a capacity of 11828.75 MW was commissioned.

#### Setting up of Oil Refinery in Cauvery basin

558. SHRI ALADI ARUNA *alias* V. ARUNACHALAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal for the setting up of an oil refinery in Cauvery basin; and

(b) if so, what is the cost of the project and by when it is likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) No, Sir.

(b) Does not arise.

#### Participation of private sector in power generation

559. DR. NARREDDY THULASI REDDY:  
SHRI MOHD. KHALEELUR RAHMAN:

Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal under Government's consideration to seek private sector participation in power generation; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) and (b) The policy with regard to the generation and distribution of electricity continues to be regulated by the Industrial Policy Resolution of 1956. The expansion of the

existing privately owned utilities or the establishment of new units in the private sector is not precluded under the Resolution. The modalities for facilitating private sector participation in power generation are being worked out.

#### Proposal for natural gas project in Andhra Pradesh

560. DR. NARREDDY THULASI REDDY:

SHRI MOHD. KHALEELUR RAMHAN:

Will the Minister of ENERGY be pleased to state:

(a) whether there is at present any proposal to set up a power project based on natural gas in Andhra Pradesh; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) and (b) A proposal in respect of a 3X33 MW Combined Cycle gas turbine power station at Narsapur-Razole, which was received from the Andhra Pradesh State Electricity Board, has been accorded investment approval in Feb., 1988. Another proposal in regard to installation of mobile gas turbine sets of 3X3 MW capacity at Yenugavani Lanka in Andhra Pradesh, at an estimated cost of Rs. 1440 lakhs. was also received in the Central Electricity Authority from the State Electricity Board and could be techno-economically appraised after the availability of various inputs, including gas, is confirmed, site details have been settled and requisite clearances have been obtained.

#### Wind power generation units in Andhra Pradesh

561. DR. NARREDDY THULASI SHRI MOHD. KHALEELUR RAHMAN:

Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal to set up Wind power generation units in Andhra Pradesh; and